

Strengthening IP analytics expertise worldwide: WIPO's patent analytics training highlights in 2024

In 2024, WIPO continued its commitment to strengthening global IP capabilities through a series of training and capacity-building initiatives in IP analytics. These activities aimed to equip IP offices, policymakers, researchers, and businesses with the skills and knowledge necessary to harness patent data for strategic decision-making and innovation.



(Image: WIPO)

IP analytics plays a crucial role in understanding technological trends, fostering research and development, and supporting evidence-based policymaking. Through tailored training programs, WIPO helps stakeholders worldwide enhance their proficiency in patent analysis, promoting informed innovation strategies and IP management practices.

As part of these efforts, WIPO conducted several key training events across different regions in 2024:

- January 2024: WIPO partnered with the Companies and Intellectual Property Commission (CIPC) in Pretoria, South Africa, to provide a specialized “Training seminar on Patent Analytics” for CIPC examiners, to support them in leveraging patent data for economic and technological development.
- February 2024: A “Training Seminar on Patent Analytics for Technology and Innovation Support Centers (TISCs) in Latin America”, was held in Rio de Janeiro, Brazil, with participants from Brazil, Chile and Peru, strengthening regional capacity to use patent information in research and innovation.
- June 2024: WIPO organized a “Primer to Patent Analytics for ASEAN IP Offices” in Singapore, enhancing the analytical skills of IP professionals in the region.
- June 2024: Patent analytics sessions were integrated into the WIPO Academy “WIPO-RGNIIPM Advanced Training Course on General Patent Search and Examination for Asia” in New Delhi, India, providing examiners and IP professionals from India, Bangladesh and Sri Lanka with deeper insights into IP data analysis.
- October 2024: WIPO hosted the “Technology and Innovation Support Center (TISC) Regional Meeting for the Arab Region” online, focusing on patent analytics and its applications in supporting innovation ecosystems across Arab countries.

- November 2024: As part of Thailand’s Innovation Policy Week 2024, WIPO held a “Seminar on IP Analytics and Innovation in the ASEAN Region” in Bangkok, Thailand, showcasing best practices and case studies on leveraging patent data for regional economic growth.

Through these initiatives, WIPO continues to empower stakeholders with the tools and expertise to make data-driven decisions, ultimately fostering innovation and technological advancement worldwide.

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WIPO leads the development of a balanced and effective global intellectual property ecosystem to promote innovation and creativity for a better and more sustainable future.

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Sitemap

S. No.	Theme No.	Subject	Proposed Speaker
1.	-	Welcome Address/ Opening Remarks	Mr. N. R. Meena , Senior Joint Controller of Patents and Designs , HO, Indian Patent Office, Delhi, India Mr. Nirmalya Sinha, Head of Office, RGNIPM Nagpur Ms. Rekha V., Joint Controller of Patents and Designs , Indian Patent Office, Delhi, India
2.	3	Patent Searching Techniques and Exercises: "International Search Report and Written Opinion"	Ms. Vishakha Gupta , Assistant Controller of Patents & Designs
3.	4	Patentability: Novelty and Chemistry Applicability Patent Claim – Analysis	Ms. Anita Jatav , Deputy Controller of Patents & Designs, Indian Patent Office, Delhi, India
4.	5	Exercises on Inventive Step	Ms. Anita Jatav , Deputy Controller of Patents & Designs, Indian Patent Office, Delhi, India
5.	6	Developing Patent Search Strategy: "Developing a Short Guide on How to Better Assess Patentability Criteria"	Ms. Anita Jatav , Deputy Controller of Patents & Designs, Indian Patent Office, Delhi, India
6.	7	Exercises on Inventive Step	Md. Atiqu llah , Assistant Controller of Patents and Designs, Indian Patent Office, Delhi, India
7.	8	Exercises on Claims – Analysis	Md. Atiqu llah , Assistant Controller of Patents and Designs, Indian Patent Office, Delhi, India
8.	9	Exercises on Searching Patent "Databases PATENTSCOPE"	Md. Atiqu llah , Assistant Controller of Patents and Designs, Indian Patent Office, Delhi, India
9.	11	Establishing Patent Quality Mechanisms within the Patent Office	Ms. Rekha V., Joint Controller of Patents and Designs, Indian Patent Office, Delhi, India
10.	12	Specialized Practice (I): Examination of Pharmaceutical Invention Applications – The Experience of India Enhancing Genetic Resources	Ms. Vishakha Gupta , Assistant Controller of Patents & Designs, Indian Patent Office, Delhi
11.	13	Specialized Practice (II): Examination of Mechanical Invention Applications	Mr. Debashish Banerjee , Assistant Controller of Patents & Designs, Indian Patent Office, Delhi
12.	14	Specialized Practice (III): Examination of Chemical Invention	Md. Atiqu llah , Assistant Controller of Patents and

		Applications	Designs, Indian Patent Office, Delhi, India
13.	15	Exercise on Utilization of Search and Examination Products of Other Offices	Md. Atiqu Ilah , Assistant Controller of Patents and Designs, Indian Patent Office, Delhi, India
14.	16	Cooperation between Intellectual Property Offices (IPOs) "patents Unit" and Technology Transfer Offices (TTOs)	Dr . D. Usha Rao , Deputy Controller of Patents and Designs, Indian Patent Office, Delhi, India
15.	17	Women in Science – Addressing Innovation Gender Gap	Dr . D. Usha Rao , Deputy Controller of Patents and Designs, Indian Patent Office, Delhi, India
16.	18	Role of a Patent Office in Innovation Policy	Mr. Santosh K. Gupta , Assistant Controller of Patents and Designs, Indian Patent Office, Delhi, India
17.	19	Master Class: Patents in Artificial Intelligence	Mr. Santosh K. Gupta , Assistant Controller of Patents and Designs, Indian Patent Office, Delhi, India Speaker from an Innovation Center, to be designated by the Indian Patent Office.
18.	-	Closing Ceremony and Evaluation	Mr. N. R. Meena , Senior Joint Controller of Patents and Designs, HO, Indian Patent Office, Delhi, India Ms. Rekha V., Joint Controller of Patents and Designs , Indian Patent Office, Delhi, India